

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 147 of 2019

IN THE MATTER OF:

Agarpara Company Ltd. ...Appellant

Vs

Agarpara Jute Mills Ltd. & Ors.Respondents

Present:

For Appellant: Present but did not mark attendance.

For Respondents: Mr. Sanjiv Sen, Senior Advocate with Mr. Atanu Mukherjee Advocates for Respondent No. 1

Mr. Gaurav Kejriwal and Ms. Indrani Mukherjee, Advocates

Mr. Aditya Kanudia and Mr. Sayan Ray, Advocates

Mr. Gopal Jain, Sr. Advocate along with Mr. Amit Kasera, Advocates for Respondent No. 1

Mr. Arjun Agarwal, Advocate for Respondent No. 16

Mr. Rajiv Ranjan, Sr. Advocate along with Mr. Pankaj Kumar Jain, Advocate for Respondent No. 25.

With

Company Appeal(AT) (Insolvency) No. 155 of 2019

IN THE MATTER OF:

Lakeview Agencies Pvt. Ltd. & Ors. ...Appellants

Vs

Agarpara Jute Mills Ltd. & Ors.Respondents

Present:

For Appellant: Mr. Sugam Seth Advocate

For Respondents: Mr. Sanjiv Sen, Senior Advocate with Mr. Atanu Mukherjee Advocates for Respondent No. 1

Mr. Gaurav Kejriwal and Ms. Indrani Mukherjee, Advocates

Mr. Aditya Kanudia and Mr. Sayan Ray, Advocates

Mr. Gopal Jain, Sr. Advocate along with Mr. Amit Kasera, Advocates for Respondent No. 1

Mr. Arjun Agarwal, Advocate for Respondent No. 16

Mr. Rajiv Ranjan, Sr. Advocate along with Mr. Pankaj Kumar Jain, Advocate for Respondent No. 25.

With

Company Appeal(AT) (Insolvency) No. 169 of 2019

IN THE MATTER OF:

Mahendra Sharma & Anr.

...Appellants

Vs

Agarpara Jute Mills Ltd. & Ors.

....Respondents

Present:

For Appellants: ----

For Respondents: Mr. Sanjiv Sen, Senior Advocate with Mr. Atanu Mukherjee Advocates for Respondent No. 1

Mr. Gaurav Kejriwal and Ms. Indrani Mukherjee, Advocates

Mr. Aditya Kanudia and Mr. Sayan Ray, Advocates

Mr. Gopal Jain, Sr. Advocate along with Mr. Amit Kasera, Advocates for Respondent No. 1

Mr. Arjun Agarwal, Advocate for Respondent No. 16

Mr. Rajiv Ranjan, Sr. Advocate along with Mr. Pankaj Kumar Jain, Advocate for Respondent No. 25.

ORDER

03.02.2020 These Appeals may not be listed before the Bench comprising of Justice A.I.S. Cheema, Hon'ble Member(Judicial) as a Member.

Registry to take direction regarding listing of these Appeals. Registry to notify the date after taking direction from Hon'ble Chairperson.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Md